

**Central Administrative Tribunal
Ernakulam Bench**

OA No.180/00041/2019

Monday, this the 16th day of September, 2019.

CORAM

Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member

George O.A, aged 82 years,
S/o Abraham
(Retired Gang Mate, Southern Railway).
Residing at Ochalil House, Vallamkulam,
Erviperoor, Thiruvalla-689 541.
Pathanamthitta District.

Applicant

(Advocate: Mr. K.S.Ajayagosh rep by Mr.Siby J.Monippally)

versus

1. Union of India represented by
General Manager,
Southern Railway, Head Quarters' Office,
Park Town P.O., Chennai-600 003.
2. Senior Divisional Personnel Officer,
Southern Railway, Trivandrum Division,
Thiruvananthapuram-695 014.
3. Senior Divisional Financial Manager,
Southern Railway, Divisional Office,
Thiruvananthapuram-695 014.
4. The Chief Manager,
State Bank of India,
Centralized Pension Processing Centre,
Chempikalam Building, 3rd Floor, Vazhuthacaud,
Thiruvananthapuram-695 014.
5. The Branch Manager
State Bank of India
Thiruvalla, Pathanamthitta District.

Respondents

Advocate:

Mr. Thomas Mathew Nellimootttil, Sr.PCGC for R1 to 3.
Ms.Bindumol Joseph for R4&5.

The OA having been heard on 16th September, 2019, this Tribunal delivered the following order on the same day:

O R D E R (oral)

Today, when the matter was taken up, learned counsel for respondents 1 to 3 Sri Thomas Mathew Nellimoottil, Sr.PCGC, produced a copy of the communication issued on behalf of Divisional Personnel Officer, Southern Railway, admitting that an inadvertent error had occurred in calculating qualifying service while revising pension under 7th CPC and the process of issuing revised PPO is currently under process. The process is expected to take 10 further days, according to the communication dated 12.9.2019.

2. Learned counsel for respondents 4 & 5 is present. Learned counsel for the applicant is represented by Sri Siby J.Monippally.

3. This Tribunal is of the view that OA can be closed at this point by directing respondents 1 to 3 to issue the revised PPO before 30th of this month. OA is closed accordingly. The applicant is free to approach this Tribunal again in case of failure to comply with the direction.

**(E.K.Bharat Bhushan)
Administrative Member**

aa.

Annexures filed by the applicant:

Annexure A1: Copy of the order dated 7.9.1999 in OA No.879/97 of the CAT, Ernakulam.

Annexure A2: Copy of the 7th Revised PPO (Pre-2016) dated 11.4.2018 issued and addressed to the 4th respondent by the Accounts Officer, Southern Railway, Trivandrum Central.

Annexure A3: Copy of the letter dated 12.11.2018 along with work sheet issued by the 4th respondent.

Annexure A4: Office Memorandum dated 2.3.2016 issued by the Ministry of Personnel, Public Grievances and Pensions, Department of Personnel and Training, Government of India.

Annexures filed by respondents:

Annexure R4(a): Copy of the undertaking executed by the applicant.

Annexure R4(b): Copy of the Circular No.RBI/2015-16/340 dated 17.3.2016.